

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 113**

**CP (IB) No. 79/Vol./Chd/Hry/2021**

**IN THE MATTER OF:**

**Frontier International (India) Pvt. Ltd. ...**

**Petitioner**

**Under Section: 59, IBC 2016**

**Order delivered on 06.05.2024**

Due to paucity of time, the matter could not be taken up today,  
hence adjourned to 06.06.2024.

Sd/-

**Court Officer**